

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT Sittings : BILASPUR

Original Application No.203/00843/2019

Bilaspur, this Thursday, the 19th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Thomas K.J. S/o John K.T. aged about 68 years R/o Sharda Vihar
Airport Road Mana Camp Raipur P.S. Mana, Dist. Raipur 492 015
(C.G.)

-Applicant

(By Advocate-**Shri Vivek Kumar Agrawal**)

V e r s u s

1. Union of India, Through the Secretary (Labour) Shram Shakti Bhawan, New Delhi Ministry of Labour & Employment, Govt. of India, Shram Shakti Bhawan, Rafi Marg, New Delhi 110 001
2. Central Provident Fund Commissioner, EPFO Head Office Bhavishya Nidhi Bhawan, 14 Bhikaji Cama Place, New Delhi 110 066
3. Addl. Central Commissioner Near Income Tax Circle Ashram Road, Ahmedabad (Gujara) 380 014
4. Regional Provident Fund Commissioner, Regional Office, Near Income Tax Circle Ashram Road, Ahmedabad (Gujarat) 380 014
5. Regional Provident Fund Commissioner, EPFO Regional Office, D-Block Scheme No.32 Indira Gandhi Commercial Complex Pandri Raipur (CG) 492004
6. Regional Provident Fund Commissioner, EPFO, Regional Office, Bhavishya Nidhi Bhavan Behind VMC ward 6 Akota Road, Vadodra, Gujarat State PIN Code 390020

- Respondents

(By Advocate-**Shri Sunil Pillai for respondents Nos.2 to 6**)

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to file a fresh application with better particulars.

- 2.** Prayer is allowed.
- 3.** Accordingly, this O.A. is dismissed as withdrawn with aforesaid liberty.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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